

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 3821 TO BE ANSWERED ON 11.08.2023

**Manufacturing of Banned Fertilizers**

**3821: SHRI ASADUDDIN OWAISI:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether it is a fact that many fertilizer plants are manufacturing banned fertilizers in the country;
- (b) if so, the details thereof;
- (c) whether any inspection(s) have been conducted at such fertilizer plants where complaints were received by the Government during the last two years, State-wise and year-wise;
- (d) the action taken/proposed to be taken by the Government to impose ban on use of fertilizers for non-agricultural purposes and cancellation of licenses of the violating plants; and
- (e) the details of the shortage of fertilizers registered in the country due to cancellation of licenses of fertilizer plants by the Government and the remedial steps taken/proposed to be taken for such shortfall?

**ANSWER**

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS  
**(SHRI BHAGWANTH KHUBA)**

(a) to (d): All the Fertilizer companies registered under urea subsidy scheme & NBS schemes produce urea and P&K Fertilizers like DAP, MOP, SSP & approved NPK grades only as per the Fertilizer Control Order, 1985 (FCO) specifications. Fertilizer is declared as an essential commodity and is notified under Fertilizer Control Order, 1985 and Fertilizer (Movement Control) Order, 1973. State Governments are adequately empowered under FCO to stop diversion of fertilizers for non-agriculture purposes and to take punitive action against any person / Fertilizer company involved in black marketing/smuggling of fertilizers violating the provisions of Essential Commodities Act, 1955 and Fertilizer Control Order 1985(FCO).

Department of Fertilizers along with State Governments carries out regular joint inspections of fertilizer and related units. The state-wise details of inspections carried out and licenses cancelled in the last 2 years are at **Annexure-1**.

(e): The availability of chemical fertilizers in the last 2 years including current Kharif season remained comfortable and there is no shortage of fertilizers.

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**Table 1: State-wise Mixture Manufacturing units inspected, and action proposed/taken by State Governments.**

Sl. No.	State Name	No. of Units Inspected	License Cancelled by State/UTs
1	Andhra Pradesh	10	1
2	Bihar	11	3
3	Gujarat	61	0
4	Karnataka	43	2
5	Kerala	60	24
6	Maharashtra	58	0
7	Tamil Nadu	111	2
8	Telangana	3	0
9	Uttarakhand	2	0
10	Uttar Pradesh	4	0
	<b>Total</b>	<b>363</b>	<b>32</b>

**Table 2: State-wise Urea using units inspected, and action taken by State Governments.**

Sl. No.	State Name	No. of Urea using units Inspected	FIR by State
1	Gujarat	43	25
2	Haryana	21	13
3	Karnataka	5	1
4	Kerala	16	2
5	Rajasthan	16	1
6	Telangana	2	0
7	Uttar Pradesh	4	0
8	Punjab	2	0
9	Bihar	3	3
10	Delhi	2	0
	<b>Total</b>	<b>114</b>	<b>45</b>

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